

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 13.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/600/(IB)/2018  
NAME OF THE PETITIONER(S) : NIKITA CONTAINERS PVT LTD  
NAME OF THE RESPONDENT(S) : GALAXY COSMETICS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1] B. Dhanarej -

Ch. Mohd. Sharief Tariq -

B. Dhanarej

ORDER

Counsel for the Petitioner present. There is no representation on behalf of the Respondent. The time of the Court is over. Matter is adjourned. Put up on 30.08.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk